

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 315

IA-5126/2023 IA-5488/2023 IA-5508/2023

In

IB-741(ND)/2021

IN THE MATTER OF:

M/s. Hiveloop Capital Pvt. Ltd

.....**APPLICANT/PETITIONER**

Vs.

M/s. Radiant Castings Pvt. Ltd.

.....**RESPONDENT**

SECTION

U/s 7 of IBC, 2016

Order delivered on 10.11.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv Mandakini Singh and Ashima Mandla in IA 5488/2023.

Adv. Akshay Sharma.

Mr. Kr. Chhtranshu, Advocate.

For the SRA : Advocate Vikram Singh Baid.

For the RP : Adv. Adarsh Tripathi and Adv. Ajitesh Garg

For the Respondent : Adv. Ush Singh for Respondent no. 6 in IA no. 5126/2023.

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **14.12.2023.**

Sd/-

(Court Officer)